

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL P.

I.

A 94

CCP 13/93 in

Date of decision: 13.4.93

OA-2101/89

S.D. Sharma.

... Petitioner.

Versus

Chief Secretary,

Delhi Administration,

Delhi.

... Respondent.

CORAM:

THE HON'BLE MR.JUSTICE V. S. MALIMATH, CHAIRMAN.

THE HON'BLE MR. B.N. DHOUNDIYAL, MEMBER(A).

For the Petitioner.

..Shri S.K. Shukla,  
Counsel.

For the Responder

..Shri S. Adlakha,  
Counsel.

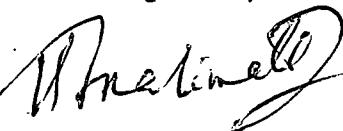
(L)

(By Hon. Mr. Justice V.S. Malimath, Chairman)

The petitioner having since been died and  
none having sought impleaded in his place, these  
proceedings scand abated.

  
(B.N. Dhoundiyal)

Member (A)

  
(V.S. Malimath)

Chairman

'SRD'